

commissioned by NDMA before occurrence of an incident of stampede in October, 2013 at a temple in Madhya Pradesh. The Objective of the study is to prevent/mitigate such tragedies at religious and other venues of mass gathering.

(b) The study has pointed out that a large number of religious sites in the country are located atop hills/mountains with difficult terrain.

(c) The Document "Crowd Management" provides guidance on "preparation and planning" to event Administrators and Organisers for safe conduct of events and venues involving mass gathering. It also provides a format of event approval application which can be used by the local licensing / approving authorities. Crowd Management guide document suggest following:

- Undertake Hazards, risk and vulnerability assessment;
- Prepare crowd management plan covering components *viz.*—Safety and security, Emergency medical services, Transportation and traffic management, information gathering dissemination, lost and found, evacuation and shelter, crowd management and EoC-operation.
- Collaborative planning involving organisers, administrator, surrounding community, local and district disaster management authority etc.

**Decision to replace Assam Rifles with BSF at India-Myanmar border**

1597. SHRIMATI WANSUK SYIEM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether considering Myanmar as a friendly neighbour, India has decided to replace The Assam Rifles, under the control of the Indian Army presently manning 70-80 km stretch of the border with Myanmar, with Border Security Force (BSF);

(b) whether India and Myanmar share an unfenced 1643 km border and permit free movement up to 16 kms across border, making it extremely porous;

(c) whether due to tough terrain, the BSF has proposed to air-maintain the border with a fleet of M-17 choppers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) The proposal to replace Assam Rifles with Border Security Force for guarding of the Indo-Myanmar Border has not been finalized.

(b) Out of the total length of 1643 Kms of indo-Myanmar Border, presently only 3 Kms is fenced. A Free Movement Regime on both sides of the border for upto 16 Kms is in place, which is, however, restricted to three points, namely Pangsou, Moreh

and Zwkhatthar in the States of Arunachal Pradesh, Manipur and Mizoram respectively. An additional point in Nagaland is proposed to be established in due course.

(c) and (d) BSF has submitted a proposal to air maintain the Border Out Posts with a fleet of MI-17 V5 helicopters and ALH Dhruv/Cheetah helicopters.

**Complaints of torture by senior officers received by NHRC**

1598. SHRI MOHAMMED ADEEB: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of complaints from Central Government employees regarding torture by senior officers have been received in the National Human Rights Commission (NHRC) during the last three years;

(b) if so, the details thereof;

(c) whether it is also a fact that an employee of the Central Council of Homoeopathy, Janakpuri, New Delhi has also made a complaint of torture and harassment by senior officers during the year 2012; and

(d) if so, the details thereof and the action taken thereon by the Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) The National Human Rights Commission register complaints including complaints regarding torture using a software Computer Management and Information System (CMIS) on the basis of important particulars, such as name of the complainant, name of the victim, date and place of incident, district, State etc.

(c) and (d) No record of any complaint with complainant or victim address, Central Council for Homoeopathy, Janakpuri, New Delhi has been found in the records of NHRC.

**Properties sold by CEP, Mumbai**

1599. SHRI MOHAMMED ADEEB: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many properties have been sold by Custodian of Enemy Property (CEP), Mumbai after 1978 in the entire country; and

(b) the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) State-wise list of six properties which have been sold by Custodian of Enemy Property (CEP), Mumbai after 1978 in the entire country is given in Statement-I (*See below*). Statement showing details of NOC issued by CEPI for transfer of property is given in Statement-II.